जा चुकी है। सरकार की यह नीति कायम है कि परमाणु ऊर्जा का उपयोग केवल शान्तिपूर्ण प्रयोजनों के लिए किया जाना चाहिए।

Defence Planes

1954. DR. BAPU KALDATY:
SHRI G. S. REDDI:
SHRI P. S. RAMALINGAM:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have planned to improve the quality and utility of defence planes;

(b) if so, what are the details thereof;

(c) in what particular respect the present fighter and other defence planes are lacking; and

(d) whether any orders have been placed with manufacturing countries to equip defence forces ready to go in action?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The Government have a continuous plan to improve the quality and utility of the aeroplanes of the defence services.

(b) The system of introducing modifications to the planes in service improves their role, capability and effectiveness to meet the changing needs. More modern and sophisticated planes are inducted to replace the older planes to equip the Air Force for the likely future combat pattern.

(c) The planes inducted earlier were designed to meet the requirements then anticipated. With the developments in the airdefence environment, improvements in the navigational aids and weapon use pattern, these do not fall in the category of the modern fighter aircraft. The re-equipment programmes are made to meet the future requirements appropriately.

(d) Indigenous production of some types of aircraft is going on. No orders have so far been placed with any other country for supply of any plane.

हथकरघा उद्योग के विकास के लिए योजना

1955. **श्री रामेश्वर पाटीदार :**
डा० लक्ष्मीनारायण पांडेय :

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हथकरघा उद्योग के विकास सम्बन्धी योजनायें सरकार के विचाराधीन हैं ;

(ख) क्या सरकार ने गहन निर्यातोन्मुख हथकरघा कार्यक्रम शुरु करने की सम्भावना का पता लगाया है ; और

(ग) क्या उद्योगों के विकास के लिए अनुपातिक मात्रा में अनुदान के आधार पर उक्त योजना राज्यों को भेजी गई है ?

उद्योग मंत्री (श्री जार्ज फर्नान्डिस) : (क) जी हां।

(ख) देश को विभिन्न राज्यों। संघ शासित प्रदेशों में गहन विकास परियोजनाओं और निर्यातोन्मुखी परियोजनाओं के बारे में केन्द्रीय सरकार ने राज्य सरकारों की सलाह से योजनाएं बनाई है। ये योजनाएं संबंधित राज्य सरकारों के माध्यम से क्रियान्वित की जा रही है।

(ग) गहन विकास परियोजनाओं सहित विभिन्न हथकरघा विकास योजनाओं के क्रियान्वयन हेतु केन्द्रीय सरकार द्वारा राज्य सरकारों / संघ शासित प्रदेशों को एक स्वीकृत अनुपात में निधियां दी जाती है।